Regarding need to ensure passenger and aircraft safety through robust aviation measures-Laid

SHRI ARVIND GANPAT SAWANT (MUMBAI SOUTH): There has been a disturbing rise in incidents of technical snags and emergency landings involving commercial aircraft in recent months. These repeated occurrences raise serious concerns about the maintenance standards, safety protocols, and preparedness of airline operators. Passengers are being subjected to increasing levels of risk, undermining public trust in the safety of air travel. In addition, the virtual monopoly of two major airlines?Indigo and Air India?has led to a lack of competitive checks in the aviation sector. This has contributed to steep increases in airfare and deteriorating service standards, including frequent delays and overbookings. Recent near-miss incidents and mid-air malfunctions have made it clear that ensuring passenger safety can no longer be treated as a routine compliance matter but requires urgent and systemic reform. I urge the Ministry of Civil Aviation to immediately strengthen technical audits, enforce strict safety inspections, and establish accountability for recurring failures. Further, steps must be taken to open the sector for broader competition and to regulate airfare in public interest.